

Delhi which was known as the safe place has now become a place where people feel themselves insecure and reason in only that Delhi has not its police force.

[English]

SHRI G.M. BANATWALLA (Ponnani) : Mr. Deputy-Speaker, Sir, reservation system for the backward classes in several states and particularly in Kerala is under serious threat. As we all know, the courts' insistence of the so-called 'creamy layer' is destructive of the entire system of reservation for the backward classes. There is a great tension. There is an agitation that is building up and the difficulties are coming up.

It is necessary that the Government take note of this tension - this agitation - and the fact that the introduction of the so-called creamy layer will be destructive of the entire system of backward classes in the various states, particularly in Kerala, as I have said, which the backward classes have been having for the past so many years.

Now, from Kerala, a representative morcha is coming to the Parliament tomorrow. I, therefore, rise 24 hours in advance so that the Government may prepare a statement, come before the House with that statement and let us know by tomorrow what the Government hopes to do, what measures it wants to take, including legislation, if necessary, including amendment to the constitution, in order to protect the system of reservations as it is in existence in several States.

[Translation]

VAIDYA DAU DAYAL JOSHI : Hon'ble Dy. Speaker, Sir today thousand of employees of rural banks are demonstrating in Delhi. Their procession is coming from Red Fort to Jantar Mantar, this Government is adopting the policy of discrimination against the employees of rural banks continuously. The National Tribunal Commission gave its award that they would be given salaries after removing the disparity. Today recommendations of the 6th Pay Commission have been implemented in all banks and they got the arrears from 1995 but for rural banks they make excuses that they are running in loss. Therefore, I request you that 11 banks out of 27 nationalised banks of central Government are also running in loss and inspite of it increased salary in being paid to their employees removing the pay disparity.

I request that employees of rural banks may be given pay equivalent to that of nationalised banks after removing the pay disparity as these workers are serving the villages actually and exercising their duties in right sense. Today they are demonstrating here. The hon'ble Minister of Finance may talk to them... (Interruptions)

SHRI JASWANT SINGH (Chittorgarh) : Mr. Dy. Speaker, Sir, I only request that hon'ble Minister of Finance may consider over this matter. The issue of

rural banks is pending for many years. It would be better if Minister of Finance solves this problem after paying due attention to it... (Interruptions)

[English]

SHRI BASU DEB ACHARIA (Bankura) : Sir, today about 30,000 banks employees, including those of the Regional Rural Banks, have come to Delhi. They are agitating against the setting up of local banks which was announced by the hon. Finance Minister in his Budget speech. Already licences for setting up of three such banks have been issued. The unions of these banks have formed the United Forum of Bank Unions. They have come together with the employees of the Regional Rural Banks. They are demanding that local and private banks should not be set up. They are against privatisation of banks.

Sir, the employees of the Regional Rural Banks have been demanding, since a long time, for a parity in their wages. Why should there be any discrimination against them? Why should the pay scales of the employees of the Rural Banks be less than those of the employees of commercial banks?... (Interruptions)

MR. DEPUTY-SPEAKER : You support the issue and the matter should end there.

(Interruptions)

SHRI BASU DEB ACHARIA : Sir, already the National Wages Tribunal has given its award on this and it has been mentioned that there should be equal pay for equal work and there should be parity in the wages. But in spite of that, after conclusion of six bipartite wage settlements three years before, this has not been extended to the employees of the Rural banks. Their wages have not been revised upto now. We have been raising these issues of the Rural Banks, the privatisation and opening up the insurance sector persistently.

Sir, today 30,000 bank employees have come to Delhi. We are demanding that there should not be any privatisation and the local banks should not be set up... (Interruptions) The wages of the employees of the Regional Rural Banks should be revised, as per the sixth bipartite settlement, as was done in the case of the employees of the commercial banks.

[Translation]

SHRI BRAHAMANAND MANDAL : (Monghyr) : Mr. Dy. Speaker, Sir, I would like to raise an important question.

MR. DEPUTY SPEAKER : I would call your name. Let me say for a minute.

(Interruptions)

JUSTICE GUMAN MAL LODHA (Pali) : The Award may be implemented.

MR. DEPUTY SPEAKER : Lodha ji, just a minute, first let me say. You also support it, right. I would like to

say that there are some such important issues about which one hon'ble Member has given a notice but everybody likes to speak on that.

*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER : Let me finish first.

*[Translation]*

If the leaders of party speak then it makes sense but if all the members speaks then it would be injustice with the Members whose names are listed.

*(Interruptions)*

*[English]*

SHRI CHITTA BASU (Barasat) : Sir, I just rise to support the contention of Shri Jaswant Singh.

MR. DEPUTY-SPEAKER : All right. Your support has been recorded.

Yes, Shri Santosh Mohan Dev, do you also want to record your support to this issue?

*(Interruptions)*

SHRI SONTOSH MOHAN DEV (Silchar) : Sir, I, on behalf of the Congress Party, share the concern of the hon. Members and I support it...*(Interruptions)*

SHRI CHITTA BASU : Sir, you should allow a Member to complete his sentence...*(Interruptions)*

*[Translation]*

SHRI BRAHAMANAND MANDAL : Mr. Dy. Speaker, Sir, I would like to raise an important question with regard to Monghyr District. There was personal quarrel at tari shop between villages of Gulalpur and Baank in Monghyr yesterday at 3.30 P.M. Gulalpur is the village of muslims and minorities and Baank is Jatavs village. Thereafter people were organised from Baank village and village of muslims was attacked. One muslim and one Jatav were killed. The dead body of the Jatav was brought to Daryapur and Monghyr road and that is still lying there.

The people of all Jatav villages are being organised for riots. Seven houses belonging to minorities have been ruined, four children are missing and there is no clue of them so far. In this regard, we have talked to the Home Secretary of Bihar, DIG Monghyr and IG of Bihar. But situation is very tense and riots may erupt between Yadav and Muslims. The situation is tense there and therefore, I would like to ask the hon'ble Minister to make a statement regarding action being taken by the Bihar administration in this regard. On the one hand the houses of Mohammadans are raided...*(Interruptions)*

MR. DEPUTY SPEAKER : It is enough. Discussions are daily taking place on Bihar.

*(Interruptions)*

SHRI BRAHAMANAND MANDAL : On the other hand...*(Interruptions)* The bodies of mohammadans are lying in headquarters but they are not allowing to take the dead bodies. The whole Monghyr is tense. Therefore, Home Minister should give a statement on this issue. We appeal you to kindly direct the Home Minister to give statement in this regard.

JUSTICE GUMAN MAL LODHA : Mr. Chairman, Sir, through you, I would like to draw the attention of the whole nation on this important issue that the incident of Jalian wala Bagh still inspires the whole country. Now, on the occasion of Golden Jubilee celebrations of Independence Queen Elizabeth alongwith 2 Englishmen, Dayar and others are coming. These Englishmen had killed more than 500 people in Jalianwala bagh and hanged great revolutionaries like Shaheed Bhagat Singh, Chandrashekhar Azad, Sukhdev Singh and Rajguru. Now some people are being visited.. This is a mockery with the nation. My submission is that as the Government of Japan had apologised to Korean Government for misbehaviour and several exploitation of Korean women, Elizabeth and the Government of Britain should also apologize to India in the same way...*(Interruptions)* and until and unless the Government of India do not pardon the Englishmen, they should not be permitted to visit India...*(Interruptions)* In Punjab, the nephew of Bhagat Singh has said that he will stage agitation against this and the sacrifice of Bhagat Singh will not go in vain. I urge upon the Government to be vigilant on this issue and ask them to apologize...*(Interruptions)*

SHRI BRIJ BHUSHAN TIWARI : Mr. Chairman, Sir, they had called Chandrashekhar...*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER : I have not allowed you. Please sit down.

*[Translation]*

SHRI BRIJ BHUSHAN TIWARI : Mr. Chairman, Sir, they had called Chandrashekhar Azad a terrorist. First ask them to apologise for that...*(Interruptions)*

MR. DEPUTY SPEAKER : Your name is not there in the list. Please sit down.

SHRI A.C. JOS (Idukki) : Sir, through you I want to draw the attention of this august House to a very serious situation that has arisen on the export front of India.

In 1996-97, Rs. 4000 crore worth of marine products have been exported from India to different countries. About 20 per cent of them have gone to Europe alone. The European countries have now imposed a ban on marine products from India for the reason that a virus has been detected in them. However, the real reason is that earlier it used to be bulk quantities which used to go to Europe from India which used to be packed by